



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No. 1033/2021

MA No.1289/2021

MA No. 1290/2021

This the 04th day of June, 2021

(Vacation Bench)

(Through Video Conferencing)

Hon'ble Mr. R. N. Singh, Member (J)

Hon'ble Mr. Mohd. Jamshed, Member (A)

1. Rajan Kumar Thakur,
Aged 25 years,
S/o Nalin Kumar Thakur,
R/o A-243, New Ashok Nagar,
Vasundra Enclave,
East Delhi – 110046.
2. Vinni Aneja D/o Krishan Gopal Aneja,
Aged 31 years,
R/o House NO. – 56, Block No. 3,
Geeta Colony, New Delhi.
3. Kusum Lata, D/o Har Lal,
Aged 37 years,
R/o – F243, Lado Sarai,
New Delhi – 110030.
4. Kamia, D/o Prem Nath,
Aged 33 years,
R/o E-14, Kotla Ferozshah,
Vikram Nagar, New Delhi.

(All Applicants for PGT Teachers Examination 2020/2021
for Director of Education, Delhi Government)

... Applicants

(By Advocate: Mr. Ajay Garg)



Versus

Delhi Subordinate Services Selection Board,
Govt. of NCT of Delhi,
FC-18, Institutional Area, Karkardooma,
Delhi – 110092,
Through Standing counsel (Services) GNCTD.

... Respondent

(By Advocate : Ms. Esha Mazumdar)

O R D E R (ORAL)

R. N. Singh, Member (J):

Mr. Garg, learned counsel for the applicants submits that in the present OA, the applicants have prayed for postponement of PGT Examination scheduled to be held from 08.06.2021. He submits that after filing of the OA, the applicants have come to know about the notification dated 03.06.2021 issued by the respondent which provides that the said examination has been deferred by them till further orders. The said fact is not disputed by Ms. Mazumdar, learned standing counsel appearing for the respondents.

2. Mr. Garg, learned counsel for the applicant does not want to press the present OA, in view of the aforesaid facts and circumstances.

3. Accordingly, the OA is dismissed as not pressed.



4. Pending MAs also stand disposed of accordingly. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(R. N. Singh)
Member (J)

/ravi/ankit/